

8

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/142/2016
NAME OF THE PETITIONER(S) : SACMI COOPERATIVE MECCANICI IMOLA
SOCIETA COOPERATIVA
NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PAVITRA V
(FOR)
RAJ JHABAKH

COUNSEL FOR
R-1-4

[Signature]

2. K. Grawtham Kumar
Athiban Vijay A.K

Counsel for
Petchioner

[Signature]

ORDER

Counsel representing both the parties present and sought time for final arguments.

Time granted at request. Put up on 04.01.2017 at 10.30 A.M.

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)